NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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S. No. NAME	DESIGNATION	N SIGNATURE	1
SECTION OF THE CO Companies Act 1956/2		OF THE	
NAME OF THE PARTIES:	M/s. Thomson Re	vters International a	sec
THE NATIONAL COMPAN	Y LAW TRIBUNAL ON 19.0	RING OF MUMBAI BENCH OF 94.2017	Ca
		SHRI V. NALLASENAPATHY MEMBER (T)	
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)	

<u>Order</u> <u>CP 108/66/NCLT/MB//MAH/2017</u>

Company Petition is Admitted. List this matter for hearing on 27.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)